

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.254/2007**  
Monday, September 10, 2007

**CORAM :**

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN  
MR GEORGE PARACKEN, JUDICIAL MEMBER**

K.N.Ramakrishnan,  
Departmental Stamp Vendor,  
Aluva Head Post Office,  
Aluva P.O., Pin-683 101, residing at  
'Karthika', Vattappilly, Kuttamassery,  
Thottumugham P.O., Pin-683 105. ... Applicant

By Advocate Mr.Paul Varghese (absent).

- 1 Senior Superintendent. of Post Offices,  
Aluva Division  
Aluva PIN – 683 101.
- 2 Chief Postmaster General,  
Kerala Circle, Thiruvananthapuram.
- 3 Director General of Posts,  
Department of Posts, Dak Bhavan,  
New Delhi
- 4 Union of India represented by Secretary,  
Ministry of Communications  
New Delhi ... Respondents

By Advocate Mr.TPM I Khan SCGSC

The application having been heard on 10.9.2007 the Tribunal, on the same day delivered the following:

**(ORDER)**

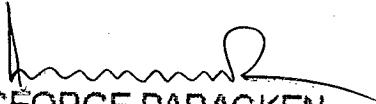
**Hon'ble Mrs.Sathi Nair, Vice Chairman**

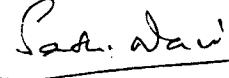
When the matter was taken up, counsel for respondents submitted that the results of the examination was published on 11/7/2007

and the applicant has not qualified in the same. In fact, no one from Aluva Division has qualified and hence no training is required.

2 In view of these submissions made by the respondents, nothing survives in this OA. OA is dismissed as infructuous.

3 Applicant not represented despite direction given on 7/8/2007.

  
GEORGE PARACKEN  
JUDICIAL MEMBER

  
SATHI NAIR  
VICE CHAIRMAN

abp